

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF COURT NO. 1 & 2
FARIDKOT HOUSE
CAUSE LIST

Date: 27th August, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR ADMISSION			
1.	Original Application No. 374/2015 (M.A. No. 888/2015)	Gauri Mulekhi Vs. State of Haryana & Ors.	Mr. Rahul Choudhary, Adv. for Applicant
FOR HEARING			
2.	Original Application No. 80/2015	Keshar Singh Panwar & Ors. Vs Union of India & Anr.	Ms. Divya Jyoti Jaipurian, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. Rahul Verma, Adv. for R – 2 Mr. U.A. Rana, Adv. for R-9
3.	Original Application No. 54/2015 (M.A No. 159/2015)	Rizwan Tanning Industry Vs U.P. P.C.B	Mr. Huzefa Ahmadi, Sr. Adv. along with Ms. Shahrukh Alam, Adv. for Applicant Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Advs. for R-1 Mr. Rajkumar, Adv. for R-2 Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-5 Mr. B.V. Niren, Adv. for CGWA Mr. Vibhav Mishra, Adv.
4.	Original Application No. 55/2015 (M.A No. 157/2015)	Homera Tanning Industry Vs U.P. P.C.B	Mr. Huzefa Ahmadi, Sr. Adv. along with Ms. Shahrukh Alam, Adv. for Applicant Mr. Pradeep Mishra & Mr. Daleep Kumar Dhyani, Advs. for R-1 Mr. Rajkumar, Adv. for R-2 Ms. Savitri Pandey & Ms. Azma Parveen, Advs. for R-5 Mr. B.V. Niren, Adv. for CGWA
5.	Original Application No. 105/2014	J.P. Sharma Vs Delhi Development Authority & Ors.	J.P. Sharma, in person Mr. Rajiv Bansal, Adv. for R – 1 Mr. V.K. Tandon, Adv. for R – 2 & 7 Mr. Balendu Shekhar, Adv. for R – 3 Mr. Nishakant Pandey, Adv. for R – 6 Mr. Pradeep Mishra & Mr. Daleep Kumar

			Dhyani, Advs. for R – 9 Mr. Suraj Singh, Adv. for UPPCB Ms. Jasmine Damkewala, Adv. for R-10& 11 Mr. Suresh Tripathi, Adv. for DJB Mr. Raman Yadav & Mr. Dalsher Singh, Advs.
6.	Original Application No. 21/2014 (M.A No. 155/2015, M.A. No. 284/2015, M.A No. 394/2015, M.A No. 412/2015 to M.A No. 414/2015, M.A No. 420/2015, M.A No. 482/2015, M.A No. 502/2015, M.A. No. 618/2015, M.A. No. 631/2015, MA. No. 683/2015 M.A. No. 778/2015 M.A. No. 812/2015 & M.A. No. 891/2015)	Vardhaman Kaushik Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R- 1 Mr. Narender Pal Singh, Adv. for R – 2 & 4 Ms. Alpana Poddar, Adv. for R – 3 Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for South&North MCD Ms. Savitri Pandey, Adv. State of U.P Mr. Balendu Shekhar, Adv. for EDMC Ms. Sakshi Popli, Adv. for NDMC Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. A.K. Prasad, Adv. Mr. B.V. Niren, Adv. Mr. D. Rajeshwar Rao, Adv. for Delhi Traffic Police Mr. Nishant Gautam, Adv. Ms. Pinky Anand, ASG, Mr. Rajesh Ranjan & Ms. Somya Rathore, Advs. Mrs. Avnish Ahlawat & Mr. Nitesh Kumar Singh, Adv. for DTC/SIBU Mr. Kabir S. Bose, Adv. for WBPCB Mr. Jayesh Gaurav, Adv for JSPCB Mr. Atul Jha, Adv. for State of Chhattisgarh Mr. Jogy Scaria, Adv. for State of Kerala Ms. Aruna Mathur, Adv. for State of Sikkim Mr. Sapam Biswajit Meitei, Adv. for State of Manipur Mr. Rudreshwar Singh, Adv. for BSPCB Mr. K. V. Jagdishvaran, Adv. for Andaman & Nicobar Islands Ms. K. Enatoli Sema, Adv. State of Nagaland Mr. Pulkit Prakash, Adv. for State of Mizoram Mr. Apporva Misra, Adv. for BRPL & BYPL Mr. Saurav Agrawal, Adv. for IGL Mr. Sunil Satayarth, Adv. for DCB Mr. Gopal Singh, AOR & Mr. Varsha Poddar, Adv. for State of Tripura Ms. Nupur Kanungo, Adv. for State of Gujarat Mr. Dinesh Kumar Garg, AOR & Mr. Dhananjay Garg, Adv. for State of Uttarakhand Mr. Shiv Mangal Sharga, AAG with Ms. Shrey Kapoor, Adv. for State of Rajasthan
7.	Original Application No. 95/2014	Sanjay Kulshrestha Vs Union of India & Ors.	Mr. Manish Shrivastava, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 to 6 Mr. Rahul Choudhary, Adv. for R – 7 Mr. Kabir S. Bose, Adv. for R-9
8.	Original Application No. 303/2015	Supreme Court Women Lawyers Association Vs. Union of India & Ors.	Ms. Bhakti Pasrija Sethi, Ms. Prerna Kumari & Ms. Mamta Ravi, Advs. for Applicant Mr. Vishwedra Verma, Adv. for MoEF Ms. Savitri Pandey along with Ms. Azma Parveen, Advs. for State of UP Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv.

CASES OF COURT NO. 2			
FOR COMPLETION OF PLEADINGS			
9.	Original Application No. 177/2015	Gram Panchayat Thana Vs Himachal Pradesh Power Corporation Limited (HPPCL) & Ors.	Mr. Anand Verma, Adv. for Applicant Mr. Naresh K. Sharma, Adv. for R-1 Mr. Suryanarayana Singh, AAG for R-2
FOR HEARING			
10.	Original Application No.13/2015 & M.A.No.32/2015	Dr. Amarjit Singh Nalwa & Ors. Vs. The State of NCT of Delhi & Ors.	Mr. Rahul Choudhary, Adv. For the Applicant. Mr. Sanjay Dewan and Mr. Narender Pal Singh, Advs. For R-1, 2, & 6. Ms. Puja Kalra, Adv. For R-5. Mr. Vikas Rana, SI, DP for R-6. Mr. D. Rajeshwar Rao & Mr. Charanjeet Singh, Advs, for Gram Sabha.
11.	Appeal No. 06/2012	Mehnatkash Mazdoor Kishan Ekta Sangathan & Anr. Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Ritwick Dutta, Adv.for the Appellants Ms. Panchajanya Batra Singh, Adv. for R- 1. Ms. Yogmaya Agnihotri, Adv. for R-2. Mr. Pinaki Misra, Sr. Adv. along with Mr. S. Patra, Adv. for R - 3
12.	Original Application No.33/2013 (T _{HC}) (M.A.No. 614/2014)	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv., for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Anup Singh, Adv. & Vijay Kumar, PPCB for R-3 Mrs. Munisha Gandhi, Sr. Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N.Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. Parveen Mahajan, Adv. for R-9&10 Mr. Atul V. Sood & Raktim Gogoi Advs. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 Mr. Nitin Kaushal and Mr. Rahul Verma, Advs. for PSIEC, Adv. for R-15
13.	Original Application No.30/2013 (T _{HC})	Jai Singh & Ors. Vs. U.O.I. & Ors.	Mr. Karan Jund Mullanpur, Adv., for the Applicant Mr. P.B.Singh, Adv. for R-1 Mr. Rajkumar, Advs. for R-2 Mr. Anup Singh, Adv. & Vijay Kumar, PPCB for R-4 Ms. Munisha Gandhi, Adv. for R-5 Mr. Satpal, for R-6 Mr. Raktim Gogoi and Mr. Atul Sood, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y.Nagpal, Adv. for R-11 Mr. Nitin Kaushal and Mr. Rahul Verma, Advs. for PSIEC, for R-13

Date: 27th August, 2015
TIME: After the above Bench

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U.D. SALVI
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HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR HEARING			
1.	Original Application No. 83(T _{HC})/2012 (PH)	Bharti Infratel Ltd Vs State of M.P & Ors.	Mr. Nikhil Singh, Adv. for Applicant Mr. C.D. Singh, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv. for R – 2
2.	Original Application No. 77(T _{HC})/2012 (PH)	Bharti Infratel Ltd. Vs State of M.P & Ors.	Mr. Nikhil Singh, Adv. for Applicant Mr. C.D. Singh, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv. for R – 2
3.	Appeal No. 55(T _{HC})/2012 (M.A No. 74/2013 & M.A No. 114/2013) (PH)	Idea Cellular Ltd. Vs State of M.P & Ors.	Mr. Brian Da Silva, Sr. Adv. along with Ms. Jyoti Dutt, Adv. for Appellant Mr. C.D. Singh, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv. for R – 2
4.	Original Application No. 80(T _{HC})/2012 (PH)	Viom Networks Ltd. Vs State of M.P & Ors.	Mr. Rajiv Dutta, Sr. Adv. along with Ms. Jyoti Dutt Sharma, Adv. for Applicant Mr. C.D. Singh, Adv. for R-1 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastava, Adv. for R – 2
5.	Original Application No. 129/2013	Viom Networks Ltd. Vs UT of Chandigarh & Ors.	Ms. Jyoti Dutt Sharma, Adv. for Applicant Mr. Shubham Bhalla, Adv. for R – 1, 2 & 4 Mr. A.K. Prasad, Adv. for R - 3
6.	Original Application No. 130/2013	ATC India Tower Corp. Pvt. Ltd. Vs UT of Chandigarh & Ors.	Mr. Piyush Sharma, Adv. for Applicant Mr. Shubham Bhalla, Adv. for R – 1 & 2 Mr. A.R. Takkar, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R - 4

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